

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.516/2016
CA NO.

CORAM:


PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017


NAME OF THE COMPANY: Wrigley India Pvt.ltd

SECTION OF THE COMPANIES ACT: 100,102&102

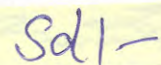
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Chiradeep Babsoni	Company Prosecutor	(R.D.NR)	

ORDER

In view of the request of the Regional Director (NR), the matter is posted for hearing on 20.4.2017.

 Sd/- (NR)

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

 Sd/-

(S.K. MOHAPATRA)
MEMBER (TECH.)